NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 13th February, 2024, 10:30 A.M.

CP (IB) No. 19/CB/2023, IA (IB) No. 16/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	FLYNT Mining LLP -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. Abhisek Mohanty, Adv.
Mr. Bibhu Prasad Das, Adv.

For Respondent (s) — Mr. S. S. Ladda, Adv.
Mr. Adnan Ansari, Adv.
Pragya Nawandar, Adv.

ORDER

IA (IB) No. 16/CB/2024

Ld. Counsel Mr. S. S. Ladda appears for the applicant. Ld. Counsel Mr. Abhisek Mohanty appears for the respondent. This is an application filed to receive additional affidavit in main CP (IB) No. 19/CB/2023. Respondent counsel requested time to file reply. A week time is granted to file reply. List the matter on 12.03.2024.

CP (IB) No. 19/CB/2023

Both sides counsel present. IA (IB) No. 16/CB/2024 is filed to receive additional affidavit, which is pending. Hence, list the matter on 12.03.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)